

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1713/2016

New Delhi this the 27th day of May,2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Manju Bala,
Aged about 32 years,
w/o Shri Surender Singh,
presently Nursery Teacher (contract),
M.C.P.S, Daryapur Khurd,
South Delhi Municipal Corpn, N.D.-4
2. Chhaya Gautam,
Aged about 42 years,
w/o Shri Satish Kumar,
Nursery Teacher (contract),
M.C.P.S Pahari Dhiraj,
S.P. Zone, North Delhi,
Municipal Corpn, N.D.-77.
3. Indu Pawar,
Aged about 33 years,
d/o Shri Girdhari Ram,
Nursery Teacher (contract),
M.C.P.S Aryapura,
North Delhi, Municipal Corpn, N.D.-85 ... Applicants
(By Advocate : Sh. Ranjit Sharma)

Versus

1. South Delhi Municipal Corporation,
Through the Commissioner,
At SP Mukherjee Civic Centre,
J.L.N Marg, New Delhi-2.
2. North Delhi Municipal Corporation,
Through the Commissioner,
At SP Mukherjee Civic Centre,
J.L.N Marg, New Delhi-2.

3. Delhi Subordinate Service Selection Board (DSSSB) through its Secretary, At: FC-18, Industrial Area, Karkardooma, Delhi-94. ... Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter was taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw the OA with liberty to file a better drafted OA. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid. No costs.

**(Shekhar Agarwal)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/ns/